GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.2748
TO BE ANSWERED ON 19.12.2023

NEW SWARNIMA LOAN SCHEME

2748. SHRI DHARMENDRA KASHYAP: DR. UMESH G. JADHAV: DR. ARVIND KUMAR SHARMA: SHRI PARBATBHAI SAVABHAI PATEL: SHRI RATANSINH MAGANSINH RATHOD: SHRI PALLAB LOCHAN DAS:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the New Swarnima Loan Scheme of the National Backward Classes Finance and Development Corporation (NBCFDC); and
- (b) the total number of beneficiaries under the scheme during the last three years, State-wise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SUSHRI PRATIMA BHOUMIK)

- (a): The details of the New Swarnima Loan Scheme of National Backward Classes Finance and Development Corporation (NBCFDC) is appended at **Annexure-A.**
- (b): The total number of beneficiaries assisted under the scheme during last three years State/UT-wise is at **Annexure-B.**

"NEW SWARNIMA SCHEME FOR WOMEN"

Objectives

Inculcating the spirit of self-dependence among the women of Backward Classes under Term Loan.

Eligibility

- > The women belonging to Backward Classes as notified by the Central/ State Governments from time to time shall be eligible for loan under this scheme.
- > Applicant's annual family income should be less than Rs.3.00 Lakh.

Salient Features

- > The target group of the "New Swarnima" scheme of NBCFDC is the women belonging to Backward Classes having annual family income less than Rs.3.00 Lakh.
- The beneficiary women is not required to invest any amount of her own on the projects up to cost of Rs.2.00,000/-.
- > The rate of interest on the amount of loan is less as compared to the general loan scheme of the Corporation.

Maximum Loan Amount

Rs. 2.00 Lakh (per beneficiary)

Pattern of Financing

NBCFDC Loan
 Channel Partner Contribution
 95%
 05%

Rate of Interest

From NBCFDC to Channel Partner
 From Channel Partner to beneficiary
 5% p.a.

Repayment

Loan is to be repaid in quarterly instalments with maximum 8 years (including the moratorium period of six months on the recovery of principal).

The total number of beneficiaries assisted under New Swarnima Scheme during the last 3 years State/UT-wise

Annexure-B

S. No.	Name of State/UT	2020-21	2021-22	2022-23
		(Nos.)	(Nos.)	(Nos.)
1.	Andhra Pradesh	15	-	-
2.	Assam	61	-	<u>-</u>
3.	Bihar	1	-	-
4.	Chandigarh	•	-	-
5.	Chhattisgarh	20	-	-
6.	Delhi	34	5	-
7.	Goa	50	-	25
8.	Gujarat	230	280	180
9.	Haryana	-	100	-
10.	Himachal Pradesh	8	50	250
11.	Jammu & Kashmir	160	275	100
12.	Jharkhand	1	-	-
13.	Karnataka	72	-	-
14.	Kerala	2020	5420	3940
15.	Madhya Pradesh	37	-	-
16.	Maharashtra	6	-	-
17.	Manipur	1	-	-
18.	Odisha	1	-	-
19.	Punjab	541	1434	678
20	Rajasthan	553	-	-
21	Tamil Nadu	2040	-	-
22.	Telangana	7	-	-
23.	Uttar Pradesh	335	200	400
	Total	6193	7764	5573
